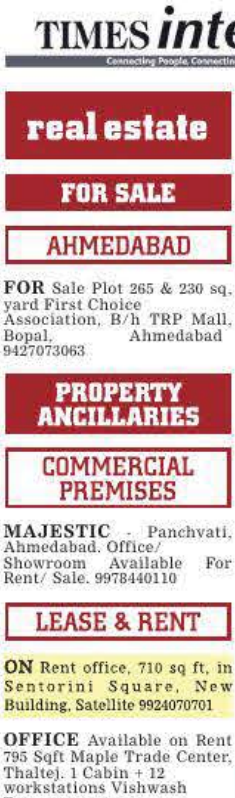


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tender & notices

PUBLIC NOTICE

PUBLIC NOTICE

Late miss Maniben N Patel the partner of M/S Kaveli Industries. Shed No. 1:5636 of GIDC, Vatwa, District Ahmedabad, Gujarat, died on April 28, 2021. As per Affidavit The Legal Heirs Kantaben, Ramaben, Sharadabai, Anilbhai, Sanjaybhai, Aarabhai, Vibhavan, Kalpesh, Bhaminiben, Kiran, Chintankumar, Daxaben, Grishma, Harsh requested to transfer the said shed in

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SIGNATURE OF THE PRINTER

Signature of Regional Manager
- G.L.D.C., Ahmedabad.

FACT दि फर्टिलाइजर्स एण्ड केमिकल्स ट्रावन्कोर लिमिटेड
 (A Government of India Enterprise) Regd. Office: Eloor, Corporate Materials, PD Administration Building,
 Udyogamandal, Kochi, Kerala, India - 683 501, TEL: 91 484 2568233 / 25682675
 Email: sivaraman@facttd.com; shima@facttd.com, nikhilkumar@facttd.com, <http://www.fact.co.in>

TENDER FOR SUPPLY OF NPK 15:15:15 AS PER INDIAN CO

Enquiry No. MAT-RM-NPK-I-2023 dated 03/04/2023
FACT requires one shipment of 35000 MT +/-10% of NPK 15:15:15 for arrival at Tuticorin port during 25th May - 05th June 2023.

Interested bidders may please visit Central Public Procurement Portal (<http://eprocure.gov.in>) for tender details. Any change / Extensions to this tender will be informed only through CPP Portal and will not be published in newspapers.

Due date / Time for submission of Bids: 17/04/2023 - 14.00 Hrs IST.

Udyogamandal	Sd/-
01-04-2023	Deputy General Manager (Raw Materials)

KERALA WATER AUTHORITY **e-Tender Notice**

Tender No : 116/2022-23/SE/PHC/ALP

Jal Jeevan Mission CWSS to Haripad Municipality and adjoining Panchayaths Supplying and Laying of Distribution Network and giving FHTC for Cheruthana Panchayath. **EMD : Rs. Rs.5,00,000/-** **Tender fee : Rs. Rs.19,518/-** **Last Date for submitting Tender : 18-04-2023 02:00:pm** **Phone : 0477-2237954.** **Website : www.kwa.kerala.gov.in & www.etenders.kerala.gov.in**

KWA-JB.GL-6-12-2022-23

Sd/- **Superintending Engineer,**
PH Circle, Alappuzha

COCHIN INTERNATIONAL AIRPORT LIMITED

TENDER NOTICE

EXCLUSIVE ADVERTISEMENT RIGHTS

Sealed tenders are invited from eligible agencies for award of license for Exclusive Advertisement Rights at Cochin International Airport. Interested agencies may apply for Pre – Qualification on or before 24th April 2023. For further details please log on to www.cial.aero or contact: 0484 2610115 (Extn: 2614/2619)

SCHEDULE I FORM A - PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF ENVIGO RESEARCH PRIVATE LIMITED	
1 Name of Corporate Person	Envigo Research Private Limited
2 Date of Incorporation of Corporate Person	05/04/2013
3 Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Gujarat
4 Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U73100GJ2013FTC074361
5 Address of the Registered Office and Principal Office (if any) of the Corporate Person	D/502, Ridhdi Tower, Falgun Tenament Pachhal, Jodhpur Gam, Satellite, Ahmedabad - 380015
6 Liquidation Commencement Date of Corporate Person	31st March, 2023
7 Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Umesh Harjivandas Ved IBBI Registration Number : IBBI/PPA-002/IP-N00136/2017-18/10376 Address : 304, Shoppers Plaza - V, Opp. Municipal Market, C. G. Road, Navrangpura, Ahmedabad - 380009 Mail Id : umesh@umeshveds.com Phone : 079-40326082 / 48904153

NOTICE

NOTICE IS HEREBY GIVEN THAT THE SHARE CERTIFICATES NO. 2693918 FOR 1600 SHARES BEARING DISTINCTIVE NO(S) 241564751 TO 2415649150 AND FOLIO NO. JSW0716294 STANDING IN THE NAME(S) MANJULABEN CHANDRAKANT OZA, AND ASHABEN MUKESHBABJI OZA, IN THE BOOKS OF M/S. JSW STEEL LIMITED HAS/ HAVE BEEN ADDED TO THE ISSUE OF DUPLICATE SHARE CERTIFICATE(S) IN LIEU THEREOF ANY PERSON(S) WHO HAS/ HAVE CLAIM(S) ON THE SAID SHARES SHOULD LODGE SUCH CLAIM(S) WITH THE COMPANY'S REGISTRARS AND TRANSFER AGENTS X VIZ KFINTECH PVT. LIMITED, KARVY

HYDERABAD-500032 WITHIN 15 DAYS FROM THE DATE OF THIS NOTICE FAILING WHICH THE COMPANY WILL PROCEED TO ISSUE DUPLICATE SHARE CERTIFICATE(S) IN RESPECT THE SAID SHARES. DATE : 03-04-2023 PLACE : Ahmedabad	NAME(S) OF THE SHAREHOLDER(S) MANJULABEN CHANDRAKANT OZA ASHABEN MUKESHBHAI OZA
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FACT
PIONEERS IN PROGRESS

द फिल्टरिजर्स एण्ड केमिकल्स ट्रायनकारो लिमिटेड
THE FILTRISERS AND CHEMICALS TRAYNANKAR LIMITED
 (A Government of India Enterprise) Regd. Office: Eloor
CORPORATE MATERIALS, PD ADMINISTRATION BUILDING
UDYOGAMANDAL, KOCHI, KERALA, INDIA - 683 501
 Ph. 0484 2568233/2568672
 Email: sivaram@factltd.com, shirna@factltd.com, nikhilkumar@factltd.com

TENDER FOR SUPPLY OF ROCK PHOSPHATE
Enquiry No. MAT-RR-19 dated 03/04/2023

FACT requires 40000 MT +/- 10% of Rock Phosphate with minimum 31.75% P2O5 content for arrival at Cochin port, India during 01st – 10th June 2023. Interested bidders may please visit Central Public Procurement Portal (<http://procure.gov.in>) for tender details. Any change/Extensions to this tender will be informed only through CPP Portal and will not be published in newspapers.

Due date/time for submission of Bids: 17/04/2023 - 14.00 Hrs IST.

Date: 02.04.2023

Deputy General Manager (Raw Materials)

Outward No. 2736/2022

DEBTS RECOVERY TRIBUNAL - II
(Ministry of Finance, Government of India)

3rd Floor, Bhikhubhai Chamber, 18, Gandhi Kunj Society,
Opp. Deepak Petrol Pump, Ellisbridge, Ahmedabad - 380006.

O.A. 152/2020	Exb. No. 19
NOTICE THROUGH PAPER PUBLICATION	
State Bank of India	 APPLICANT
VERSUS	
Mr. Mohammad Danish Anwar Pathan & Ors	 DEFENDANT
To,	

1. **Mr. Mohammad Danish Anwar Pathan**
Address : Flat No. 404, B-Wing, Jamine Apartments, B/65, Dockyard, Mazagao, Mumbai - 400210.
2. **Mr. Mumtaz Anwar Pathan**
Address : Flat No. 404, B-Wing, Jamine Apartments, B/65, Dockyard, Mazagao, Mumbai - 400210.
Also at : 285, Pathan Manzil, Jumani Faliq, Mota Salaya, Mandvi - Kutchh -

370465 **Also at:** Hotel Satana Palace, Opp. S1 Bus Station, Bhuj - Kutchh.

3. **Mr. Anwar Hajiwad Pathan, Address:** 285, Pathan Manzil, Jumani Falio, Mota Salaya, Mandvi - Kutchh - 370665.

4. **Abubakar @ Abhubakar Hajiwad Pathan Address:** Jumani Falio, Mota Salaya, Mandvi - Kutchh - 370645.

WHEREAS the above named applicant has filed the above referred application in this Tribunal.

1. WHEREAS the service of Summons (Notice could not be effected in the ordinary manner);

1. WHEREAS the Service or summons / notice could not be effected in the ordinary manner and whereas the application for substituted service has been allowed by this Tribunal.
2. Defendant are hereby directed to show cause as to why the Original Application should not be allowed.
3. You are directed to appear before this Tribunal in person or through an Advocate on **11.04.2023 at 10.30 a.m.** and file the written statement / Reply with a copy thereof furnished to the applicant upon receipt of the notice.

4. Take Notice that in case of default, the Application shall be heard and decided in your absence.

Given Under my hand & Seal of the Tribunal on this 21th December 2022

Prepared by V.	Checked by	Registrar	
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EAST CENTRAL RAILWAY
E-Auction Notice
E-Auction Notice No. SEE-DIV-SLR-23
 The Divisional Railway Manager
 (Commercial), East Central Railway
 Secunderabad and on behalf of the President of

India invites E-Auction for award of contracts for SLR Lease and VP lease of following trains over Sonpur Division for a period of two (02) years. (1) Catalogue No.: SEE DIV-SLRVP-23, Types of Contract (Parcel) SLR, Train No.: 13420, Lot No.: 13420-SLR-F1-MFP-BGP-22-1, Train No.: 14523, Lot No.: 14523-SLR-F2-BJU-UMB-22-1, Train No.: 11124, Lot No.: 11124

22-1, Train No.: 1124, Lot No.: 1124
SLR-F1-BJU-GWL-22-1, Train No.: 15231
Lot No.: 15231-SLR-F2-BJU-G-22-1, Train
No.: 12491, Lot No.: 12491-SLR-F1-BJU-
JAT-22-1, Train No.: 14523, Lot No.:
14523-SLR-F1-BJU-UMB-22-1, Train No.:
12537, Lot No.: 12537-SLR-F1-MFP-
BSBS-22-1, Train No.: 19270, Lot No.:
19270-SLR-F2-MFP-PBR-22-1, Train No.:
16231, Lot No.: 16231-SLR-F1-BJU-G-22-1

1, Train No.: 12557, Lot No.: 12557-SLR-F1-MFP-ANVT-22-1, Train No.: 15203, Lot No.: 15203-SLR-F1-BJU-LJN-22-1, Train No.: 11124, Lot No.: 11124-SLR-R1-BJU-GWL-22-1, Train No.: 15231, Lot No.: 15231-SLR-R1-BJU-G-22-1, Train No.: 15228, Lot No.: 15228-SLR-F1-MFP-YPR-22-1, Train No.: 15272, Lot No.: 15272-SLR-F1-MFP-HMW-22-1, Train No.:

SRLR-F1-MFP-KOAA-22-1, Train No.: 15023-SLR-F2-BJU-LJN-22-1, Train No.: 14523, Lot No.: 14523
SRLR-R1-BJU-UMB-22-1, Train No.: 15203-SLR-F1-MFP-KOAA-22-1, Train No.: 19052, Lot No.: 19052
SRLR-F1-MFP-KOAA-22-1, Train No.: 13158-SLR-R1-MFP-KOAA-22-1, Train No.: 13158, Lot No.: 13158

15001-SLR-F1-MFP-DDN-22-1, Train No. 19484, Lot No.: 19484-SLR-F1-BJU-ADN-22-2, Train No.: 11124, Lot No.: 11124-SLR-F2-BJU-GWL-22-1, Contract Period: 02 Years, Date & Time of start of e-Auction for all lots: 12.04.2023 at 11:00 hrs. (2) Catalogue No.: SEE-DIV-SLRVP-23, Types of Contract: (Parcel) See Train No. 15266, 15270, Lot No.

Vari: 15269-15270; **Lot No.:** 15269-15270; **Contract Period:** 02 Years, **Date & Time of start of e-**

www.ireps.gov.in Note- (1) The e-auction will be online on the IREPS (E-Auction/leasing portal) on the prescribed date and time. (2) Desirous of participating in the e-auction shall pay Rs. 10000/- + GST (non-refundable) Online submission of one time registration is required and also having current account with State Bank of India (SBI) linked to IREPS. Payment/Deduction of Security Deposit (ESD) online through

of Security Deposit (EMU) online from the same account. (3) Complete information about the terms and conditions related to Auction is available in the E-Auction leasing section of the IREPS portal (www.ireps.gov.in). Divisional Railway Manager (Comml. East Central Railway, Sonpur). PR/02459/SEE/COML/N/22-23/76

